

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 123 of 2012
& IA-396 of 2012**

Dated : 19th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors... Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri

**Counsel for the Respondent(s): Mr. Shri Venkatesh,
Ms. Mazag Andrabi for R-2**

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for reply submissions as well as rejoinder submissions on **26.10.2013 (Saturday)** as a *Special Case*.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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